

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 110(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY

Vikram Bakshi  
V/s.  
M/s. Connaught Plaza Restaurants Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

|                          |  |  |  |  |
|--------------------------|--|--|--|--|
| Mr. S. N. Mookerjee      |  |  |  |  |
| Mr. Tejas Karia          |  |  |  |  |
| Mr. Abhijit Saha         |  |  |  |  |
| Mr. Kanan Mehra          |  |  |  |  |
| Mr. Pritpal Singh Nijjan |  |  |  |  |
| Mr. Manavendra Mishra    |  |  |  |  |

Petitioners



|                         |  |  |  |  |
|-------------------------|--|--|--|--|
| MR. RAJIV NAYAR, SR ADV |  |  |  |  |
| MR. ROHAN JAITLEY, ADV  |  |  |  |  |
| MR. SUMIT CHOPRA, ADV   |  |  |  |  |

Respondent No. 4



|                          |  |  |  |  |
|--------------------------|--|--|--|--|
| MR. AMIT DHINGRA, ADV    |  |  |  |  |
| MR. SUMIT CHOPRA, ADV    |  |  |  |  |
| MR. RAHUL NARAYANAN, ADV |  |  |  |  |

Respondents No. 2 & 3



|                              |  |  |  |  |
|------------------------------|--|--|--|--|
| MR. ARUN KATHPALIA, SR. ADV. |  |  |  |  |
| MR. SATYAJIT SARMA, ADV      |  |  |  |  |
| MR. MOHIT PEGU, ADV          |  |  |  |  |

Respondent No. 8



Order

Orders reserved.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)